

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 947
TO BE ANSWERED ON 22ND JULY, 2016**

IT RAIDS ON MEDICAL INSTITUTIONS

947. SHRI S. RAJENDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the Income Tax (IT) raids in medical institutions across the country, if so, the details thereof;
- (b) whether the said IT raids was conducted on the advice of his Ministry, if so, the details thereof; and
- (c) whether the Government has received any complaint about the collection of capitation fee by the medical colleges, if so, the details thereof and the action taken by the Government thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c) As informed by Central Board of Direct Taxes (CBDT), separate centralized database in respect of searches conducted on medical institutions is not maintained by the Income Tax Department (ITD). They have also informed that, searches conducted during current and last financial year in the cases of certain persons running medical institutions have led to detection of various issues of tax evasion.

Disclosure of information in respect of specific assesseees is prohibited except as provided under section 138 of the Income Tax Act, 1961.